

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 123 of 2012

Dated: 19th November, 2012.

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Gujarat Uрга Vikas Nigam Ltd.

....

Appellant (s)

Versus

**Gujarat Electricity Regularity
Commission & Ors.**

...

Respondent (s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Shri Venkatesh & Ms.
Ambica Garg for R-2.

ORDER

Mr. Shri Venkatesh learned advocate appearing for respondent no. 2 submits that he has filed an I.A. praying for striking out the pleadings of the appellant. We find that this application has not been registered for hearing along with the Appeal. Mr. Anand K. Ganesan, learned advocate appearing for the appellant is present. On the prayer of both the parties adjourn the hearing to 7th January, 2013.

Registry is directed to list the IA after being it numbered before the Bench

**(V.J. Talwar)
Technical Member
SS**

**(Justice P.S. Datta)
Judicial Member**